

(b) if so, the details of the sphere of its activities wound up or being wound up:-

(c) what is the total number, with full identity, of the institutions or persons receiving or having received aid from the Ford Foundation, Rock-feller Foundation, Carnegie Endowment for International peace by now; and

(d) whether Government are fully satisfied that these Foundations have no connection with C.I.A. or other agencies ?

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : (a) and (b) . All the activities of Asia Foundation have been wound up.

(c) Copies of documents giving the relevant information will be placed in the Library of the House.

(d) Government have no adverse information about the Ford Foundation, the Rockfeller Foundation and the Carnegie Endowment for International Place.

Corruption Cases

*777. **SHRIMATI ILA PALCHOU-DHURI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of cases against public servants, involving corruption, criminal misconduct, cheating, criminal breach of trust and medical reimbursement frauds, separately which had been brought to the notice of the Central Bureau of Investigation by Departmental Vigilance Officers or other sources, during the Calendar year 1968 as compared to 1967;

(b) the details of action taken by C.B. I. in regard thereto; and

(c) the results of the action taken ?

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : (a) to (c). Information is being collected and will be laid on the Table of the House, in due course.

Mahajan Commission Report

* 778. **SHRI S. K. TAPURIAH :**
SHRI S. P. RAMAMOORTHY :
SHRI MANGLATHUMADAM :
SHRI NARENDRA KUMAR
SALVE :
SHRI E. K. NAYANAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Governor's address to the Joint Session of the Mysore Legislature in January, 1969 contained a reference to Government of India's failure to take decision on the Mahajan Commission Report on the Mysore-Maharashtra-Kerala boundary dispute; and

(b) if so, reactions of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). In his address to the Mysore Legislature on the 13th January, 1969, the Governor had referred to the resolution passed by the Legislature in December, 1967 urging the Government of India to implement the recommendations of the Commission and also to the further action taken by the State Government in pursuance of the resolution. In this context he had given expression to a feeling of regret that no decision had been taken on the recommendations and had urged that it was necessary to settle this question in the near future. Government are anxious to settle this complex and delicate issue and efforts to resolve it as expeditiously as possible are continuing.

Murder of Bastar Ruler and Other Adivasis

* 779. **SHRI GEORGE FERNANDES :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he is aware that Acharya Vinoba Bhave had asked the Madhya Pradesh Sarvodaya President, Dadabhai Naik, to investigate into the incidents leading to the killing of the Maharaja of Bastar and other Adivasis by the police in 1966;